

1	2	3	4	5
15	Patna.	. 4		27-07-87 11-08-87 05-10-87 11-10-87
16	Punjab & Haryana	. 6		24-05-85 12-03-86 11-07-86 16-07-86 15-10-87 16-10-87
17	Rajasthan	. 1		21-01-86
TOTAL		35	15	

**Purchase of Cray XMP-14 Super Computer from U. S. A.**

613. SHRIMATI KRISHNA KAUL: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that due to US reluctance to sell the powerful 'Cray' XMP-24 model, India had to purchase Cray XMP-14 model super computer; and

(b) if so, the reasons for going in for inferior quality of super computer?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH): (a) At the present time the US government has agreed to release the Cray XMP-14 supercomputer or equivalent models to India; the higher capacity Cray XMP-24 is not considered releasable.

(b) The XMP-14 meets India's needs. It also contains exactly the same technology as the XMP-24 and the processors used are identical, although the XMP-14 is of a lower capacity. Besides the Governments of India and the United States are to consult regularly to ensure that US Supercomputer exports to India reflect the rapid pace of advanced technology and India's increasing capability.

614. [Transferred to the 17th November, 1987]

**Purchase of sophisticated Defence Items from US**

615. SHRI BHAGATRAM MANHAR:  
SHRI BIR BHADRA PRATAP  
SINGH:

Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that India is likely to buy sophisticated US defence items during the next two years;

(b) if so, what are the details in this regard;

(c) whether it is also a fact that Pakistan is buying defence items from USA on large scale; and

(d) if so, what are the common items India and Pakistan are likely to buy from USA and whether India will not go for items Pakistan is buying or is likely to buy from the USA; if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ PATIL): (a) and (b) It